

[Sh. Chiranjilal Sharma]

[English]

If Chief Minister says, "Well, we will give you shelter, we will come to your rescue," then there is no other alternative but to dismiss the Government forthwith. I would, therefore, through you appeal to the Home Minister kindly to have a thorough inquiry into this news. If it is proved, if there is an iota of evidence, then you have to take action in accordance with the provisions of the Constitution.

SHRI DHARAM PAL SINGH MALIK (Sonepat): Let the Home Minister say that he will inquire into the matter. This question has been raised by so many people and has come in so many papers, not in one paper alone. The Home Minister is here. He should make a statement.

11.35 hrs.

**JOINT COMMITTEE ON THE SHIPPING
AGENTS (LICENSING) BILL**

[English]

Motion for concurrence in the recommendation of Rajya Sabha to appoint eight Members of Lok Sabha to the Committee

**THE MINISTER OF STATE OF THE
MINISTRY OF SURFACE TRANSPORT
(SHRI RAJESH PILOT):** I beg to move:

"That this House concurs in the recommendation of the Rajya Sabha that Lok Sabha do appoint eight Members to the Joint Committee of the Houses on the Shipping Agents (Licensing) Bill, 1987, in the vacancies caused by the resignation of Shri B.B. Ramaiah, Shri Indrajit Gupta, Shri H.A. Dora, Shri Satyagopal Misra, Dr. Sudhir Roy, Prof. Parag Chaliha, Shri H.N. Nanje Gowds, Shri H.M. Patel and resolves that Shri

Krishna Pratap Singh, Shri Ishwarbhai K. Chavada, Shri H.G. Ramulu, Shri Jagannath Patnaik, Shri R. Dhanushkodi Athithan, Shri Kamla Prasad Singh, Shri Samar Brahma Choudhury, Shri Ebrahim Sulaiman Sait be nominated to the said Joint Committee to fill the said vacancies."

MR. SPEAKER: The question is:

"That this House concurs in the recommendation of the Rajya Sabha that Lok Sabha do appoint eight Members to the Joint Committee of the Houses on the Shipping Agents (Licensing) Bill, 1987, in the vacancies caused by the resignation of Shri B.B. Ramaiah, Shri Indrajit Gupta, Shri H.A. Dora, Shri Satyagopal Misra, Dr. Sudhir Roy, Prof. Parag Chaliha, Shri H.N. Nanje Gowds, Shri H.M. Patel and resolves that Shri Krishna Pratap Singh, Shri Ishwarbhai K. Chavada, Shri H.G. Ramulu, Shri Jagannath Patnaik, Shri R. Dhanushkodi Athithan, Shri Kamla Prasad Singh, Shri Samar Brahma Choudhury, Shri Ebrahim Sulaiman Sait be nominated to the said Joint Committee to fill the said vacancies."

The motion was adopted

11.36 hrs.

MATTERS UNDER RULE 377

[Translation]

(I) Need to provide more train facilities from and to Agra

SHRI NIHAL SINGH JAIN (Agra): Mr. Speaker, Sir, in spite of being the third biggest city of Uttar Pradesh and an international tourist centre, Agra is most neglected in matter of railway facilities. Agra Jn. is now nothing more than an 'intermediary station'. Avadh Express for Lucknow used to run via

Agra Jn. Now its route has been diverted via Ratlam to Gorakhpur. Qutab Express has been extended upto Jabalpur. Due to the cancellation of Upper India Express, Delhi-Howrah Toofan Express is the only available train for Allahbad, the seat of the High Court for U.P. Its timing at Agra Jn. is very inconvenient for the people who are facing a lot of difficulties in attending to the High Court at Allahabad and travelling to capital cities of different state and the country.

No A.C. sleeper coach is attached to Avadh Express at night between Agra and Lucknow. Instead, an A.C. coach is attached during day time between Lucknow and Gorakhpur Delhi-Kanpur Shatabadi Express and Prayagraj Express should be provided a stoppage at Tundla Jn. for the benefit of passengers of Agra. This demand is being overlooked by the Railways. As a matter of fact, no additional facility has been provided during the last five years for this city. Delhi-Bhopal Shatabadi Express is also meant for providing facilities to the passengers of Delhi only. Quota of sleeper berths for Agra Jn. in Calcutta and South bound trains is very small and there has been no increase in it for the last one decade.

I would like to request the hon. Minister of Railways to get a high level survey done to assess the local and tourism needs of Agra so that railway facilities could be provided accordingly.

[English]

(ii) **Need to give clearance to the Haldia Petrochemical Project, West Bengal**

KUMARI MAMATA BANERJEE (Jadavpur): Sir, I would like to draw the kind attention of the Government regarding Haldia petrochemical Project in West Bengal which is pending with the Ministry of Finance for clearance. The Industry Ministry cleared the said project twice. The unemployment problem in the state is increasing day by day. It is necessary to clear the project immediately so that the economy of the State could be stabilised.

Considering the urgency and keeping in view the interest of the people of the State of West Bengal, I request the Government to clear the project immediately.

[Translation]

(iii) **Need to create more job opportunities for the unemployed youth in Madhya Pradesh**

SHRIKAMMODILAL JATAV (Morena): Mr Speaker, Sir, at present Madhya Pradesh is suffering from acute unemployment problem. A large number of unemployed educated youth are in search of jobs. Thousands of candidates apply against an advertisement for one hundred posts. As most of the people of the State are dependant on agriculture, the scope of employment in other fields is very negligible. In such circumstances, resentment is growing among the unemployed youth.

So, I would like to request the Central Government to create job opportunities for the unemployed youth in Railways, Police or other Central Departments. The Centre should also set up some industries in Madhya Pradesh, so that employment can be provided to the youth.

(iv) **Need to provide necessary assistance to the Government of Rajasthan to meet the drought situation in the State**

SHRI SHANKAR LAL (Pali): Mr. Speaker, Sir, I would like to make following submission under Rule 377.-

The drought situation in Rajasthan is assuming serious proportion due to failure of rains this year also. On the one hand, the Kharif crop in Rajasthan was negligible while on the other, the problem of drinking water is now serious in western Rajasthan. The situation may assume serious proportion if water, fodder and drought relief are not provided by the Central Government to meet the present drought situation, as has been done in the past four years.